

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 663  
TO BE ANSWERED ON NOVEMBER 28, 2024**

**MULTI LEVEL PARKING IN NATIONAL CAPITAL**

**NO. 663. MS. BANSURI SWARAJ:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) Whether the Government has taken cognizance of the critical issue of vehicle parking, especially in the market areas in the National Capital;**
- (b) if so, whether any study has been conducted to assess the magnitude of the problem and if so, the details thereof; and**
- (c) whether the Government proposes to construct Multi Level Parking in various areas of the National Capital to mitigate this serious issue and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

**(a) to (c) The parking facilities in Delhi including Market Areas are constructed and managed by respective Urban local Bodies and GNCTD. The Municipal Corporation of Delhi(MCD) has informed that to mitigate the parking problem in Delhi, survey is conducted from time to time to identify new sites to establish surface parking facilities. Also, the requirement of Multilevel Parkings is assessed periodically to mitigate vehicle parking problems. The details of the multilevel parking facilities in Delhi(Operational and in-progress) as per the information provided by the Urban Local Bodies are as under:-**

<b>Name of the Local Body</b>	<b>Operational</b>	<b>In progress</b>
<b>Municipal Corporation of Delhi(MCD)</b>	<b>27</b>	<b>2</b>
<b>New Delhi Municipal Corportaion(NDMC)</b>	<b>2</b>	<b>-</b>
<b>Delhi Development Authority(DDA)</b>	<b>-</b>	<b>2</b>
<b>Delhi Cantonement Board(DCB)</b>	<b>-</b>	<b>-</b>

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